## NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No. CP No.154/BB/ 2017	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
	-	For hearing	252(3)	Off Shore Securities Pvt. Ltd. Vs ROC	

SL.	NAME (IN CAPITAL)		
2000	The state of the s		SIGNATURE
	& PHONE NUMBER	REPRESENTATION TO WHOM	
		WINDLAND TO ANTION	

16. DEVIKA SATHYANARAYANA

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Offshore secucities & Kahatt W.

ORDER

PCS for Petitioner is present. ROC filed his Report. Orders reserved.

Member (T)

Member (J)